

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

103. IA/3222/2024C.P. (IB)/1222(MB)2022

**IN THE MATTER OF**

Dinesh Engineers Limited

Vs.

Joister Infoserve Private Limited

Section 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 25.06.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the IRP:- Adv. A. Parkar (PH)

For the Respondent:

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**ORDER**

**IA 3222/2024:-**

The prayer in the present case is for taking on record the Constitution of COC and also the list of creditors. The same are taken on record. IA is **disposed of**.

Sd/-  
MADHU SINHA  
Member (Technical)  
//Anmol//

Sd/-  
REETA KOHLI  
Member (Judicial)